


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/ 17	-	Hearing	Rule 6 of I&B	Emerson network power india Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHAMANTH NAIK	PETITIONER	

Counsel for petitioner is present. He stated that the company has again served notice on the respondent. Counsel for petitioner has filed affidavit. He is directed to obtain information from the MCA website about the address of the respondent company. Counsel for petitioner is also directed to suggest the name of IRP and also to file copy of the balance sheet of the respondent for the last two years.

List it on 05.09.2017.


MEMBER (J)


MEMBER (T)